

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: Shri Vikram Naharwar
V/s.
M/s. Amsar Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	M. S. Bhargwaj a/w V. P. VERMA	Adv. for petitioners	
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V. P. Verma

	Abhay Itagi i/b M.V. Kani & Co.	Adv for Respondent	
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Itagi

13/1/17 order
See the order sheet of C.P. SB/2014
dated 10/2/17 and ~~the~~ order in CA 316/2014
in C.P. SB/2014 pronounced on 13/1/17. Matter
adjourned to 17/03/17

Sd/-

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai